

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 116 of 2012

Dated : 18th November, 2013

Nabha Power Ltd. & Anr.

... Appellant(s)

Versus

Punjab State Power Corporation Ltd. & Anr.

....Respondent(s)

ORDER

As agreed by the learned counsel for the parties, post the matter on **25/11/2013.**

COURT MASTER